

## PUBLIC ACCOUNTS COMMITTEE

## TWENTY-SECOND REPORT

SHRI C. M. STEPHEN (Idukki): I beg to present the Twenty-second Report of the Public Accounts Committee on Action Taken by Government on the recommendations of the Committee contained in their Hundred and Ninety-fifth Report (Fifth Lok Sabha) relating to Rajdhani Express.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

## SECOND AND TWELFTH REPORTS

SHRI SURAJ BHAN (Ambala): I beg to present the following Reports (English and Hindi versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(1) Second Report regarding Action Taken by Government on the recommendations contained in their Fifty-first Report (Fifth Lok Sabha) on the Ministry of Home Affairs—Atrocities on Scheduled Castes in (i) village Maulana Budhuchak (District Patna); and (ii) village Amla Kaur (District Banda).

(2) Twelfth Report regarding Action Taken by Government on the recommendations contained in their Fifty-third Report (Fifth Lok Sabha) on the Ministry of Education and Social Welfare (Department of Education—Educational Facilities for Scheduled Castes and Scheduled Tribes in the Union Territory of Delhi.

12.05 hrs.

## BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): With your permission Sir, I rise to announce that Government Business in

this House during the week commencing 12th December, 1977, will consist of:—

(1) Consideration of any item of Government Business carried over from today's Order Paper.

(2) Consideration and passing of:

(a) The Supreme Court (Number of Judges) Amendment Bill, 1977.

(b) The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1977, as passed by Rajya Sabha.

(c) The Multi-State Cooperative Societies Bill, 1977.

(3) Further discussion on the motion regarding statement on two serious train accidents.

(4) Discussion on the Resolution regarding Report of the Railway Convention Committee.

(5) Consideration and passing of the Betwa River Board (Amendment) Bill, 1977, passed by Rajya Sabha.

2. It is also proposed to provide for:

(a) Discussion on promulgation of the Public Safety Ordinance by Jammu and Kashmir Government at 4.00 P.M. on Monday, the 12th December, 1977.

(b) Discussion on the problems of Sunderbans at 4.00 P.M. on Wednesday, the 14th December, 1977.

(c) Discussion on agreement with Bangla Desh on sharing of Ganga Waters at Farakka on Thursday, the 15th December, 1977.

PROF. P. G. MAVALANKAR (Gandhinagar): We will be completing four weeks out of six weeks of the current session this week-end. Only two weeks are left, in which there is also a holiday. So, we will have only nine working days left. I am very sorry to say two things in regard to Government business.